

appropriate measures aimed at increasing the responsiveness of the law and order machinery. The comprehensive advisory has enumerated various steps for improving and ensuring safety of women like gender sensitization of police personnel, training in special laws dealing with atrocities against women, ensuring no delay whatsoever in registration of FIR in all cases of crime against women all police stations to display the name and other details of Protection Officers of the area appointed under the Domestic Violence Act, 2005, etc.

P.O.W. board hanged on the policeman by Maoists

†2973. SHRI BALALVANT ALIAS BAL APTE:
SHRI SHREEGOPAL VYAS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether at the time of conditional release of police officer Atindranath in West Bengal Maoists had hanged a board written P.O.W. in his neck;
- (b) whether the Centre believes that the steps taken by State Government is a surrender of its power; and
- (c) if so, the steps being taken in this regard under the Constitution?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) to (c) It is true that the CPI (Maoist) cadres while releasing (October, 22) the abducted Police Officer, Atindra Nath Dutta, O/C, Sankrail Police Station (district West Midnapore) in presence of media persons at Dohmoni Jungle area (PS Lalgah) pasted a cloth Banner on his chest inscribing 'Prisoner of War'. The banner was, however, removed at the time of his final release. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways both on security and development fronts.

Mohapatra Committee on languages

2974. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Sitakant Mohapatra Committee has recommended the inclusion of more languages in the Eighth Schedule of the Constitution of India; and
- (b) if so, the details of the recommendations and action taken/proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) A Committee was set up in September, 2003 under the Chairmanship of Shri Sitakant Mohapatra to evolve a set of objective criteria for inclusion of more languages in the Eighth Schedule to the Constitution of India. The Committee submitted its report in 2004.

- (b) The report of the Committee is under consideration in consultation with the

†Original notice of the question was received in Hindi.